CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 442/TT/2026

Subject	:	Petition under Section 62 read with Sections 79(1)(c) and (d) of the Electricity Act, 2003, read with Regulation 15(1)(a) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, and the applicable provisions of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024, for the determination of the transmission tariff from the Date of Commercial Operation (COD) to 31.3.2029 for the establishment of 220 kV line bays (GIS) at the 400/220 kV Prithla Substation.
Petitioner	:	Gurgaon Palwal Transmission Limited (GPTL).
Respondents	:	Central Transmission Utility of India Limited (CTUIL) and 15 Others.
Date of Hearing	:	**11.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Venkatesh, Advocate, GPTL Shri Ashutosh K. Srivastava, Advocate, GPTL Shri Aashwyn Singh, Advocate, GPTL Ms. Nuha Rahman, Advocate, GPTL Shri Raheel Kohli, Advocate, HVPNL

Record of Proceedings

The matter was called out for a virtual hearing.

2. At the outset, the learned counsel for the Petitioner submitted that the Petitioner has filed its compliance affidavit dated 27.10.2026 pursuant to directions contained in the RoP dated 13.10.2026, furnishing the additional information/clarification sought by the Commission. The learned counsel further prayed for the grant of interim tariff in accordance with Regulation 10(3) of the 2024 Tariff Regulations.

3. The learned counsel for the Respondent No. 16 (HVPNL) sought some time to file its reply.

4. After hearing, the Commission directed all the Respondent(s), including HVPNL, to file their respective replies, if any, within a week, with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter;

5. Subject to the above, the Commission reserved the matter for order**.**

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)